

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2642  
ANSWERED ON:18.08.2006  
CONSTRUCTION OF HOUSES UNDER IAY .  
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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) The criteria being adopted for selection of beneficiaries under Indira Awas Yojana (IAY);
- (b) The number of houses constructed under IAY so far indicating the number of SCs/STs benefited therefrom, State-wise;
- (c) Whether the Government has revised or proposes to revise the target of construction under this Yojana during 2006-07;
- (d) If so, the details in this regard, State-wise;
- (e) Whether the Government proposes to merge all rural housing schemes with IAY; and
- (f) If so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FRURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a) The funds under Indira Awaas Yojana (IAY) are released direct to the District Rural Development Agencies (DRDAs)/Zilla Parishads along with the targets fixed for the year. Based on the allocation so made and the targets fixed, the DRDAs/Zilla Parishads decide the number of houses to be constructed/upgraded Panchayat wise, during a particular financial year. The same are intimated to the Gram Panchayat concerned. Thereafter, the Gram Sabha selects the beneficiaries from the list of eligible BPL households, restricting this number to the target allotted as per the Programme Guilelines.

(b) 147 lakh houses have been constructed under the scheme since its inception from 1985-86. However, the State-wise figures with separate data of SC/ST persons benefited under the scheme, is available only from the year 1996-97 onwards when IAY became an independent Scheme. Accordingly, the number of houses constructed under the Scheme so far from the year 1996-97 onwards, and the SC/ST households benefited therefrom, are given in the Statement annexed.

(c) & (d) The allocation of funds under IAY are made and target is fixed depending upon the overall budgetary allocation for Rural Housing for the year.

(e) & (f) At present the Ministry of Rural Development is implementing only one scheme i.e. the Indira Awaas Yojana Scheme and, therefore, there is no question of merging all rural housing schemes together.